

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 30
TP (Co. Act.)- 23(PB)/2024
Old CP No. 533/2012

IN THE MATTER OF:

Balaji Lifestyle Realtors Pvt Ltd

.... Petitioner

v.

Kare India Development Services Ltd

.... Respondent

Order U/s. Sec 433(e)/433(f) of CA 1956

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None

For the Respondent : Adv S K Tuli for R-3, 4, Adv. Sanjay Gupta

ORDER

None appeared for the Petitioner. Mr. Sanjay Gupta, Ld. Counsel appeared on behalf of the Respondent through VC. In the interest of justice, list the matter on **10.06.2024 for appearance of Petitioner.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

29.04.2024
Lalit